

National Company Law Tribunal

Allahabad Bench

CA No. 61/2017
CP No. 54/ND/2016
CP No. 75/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Satish Kumar Singh v/s Omkaleshwar Gloniser Pvt. Ltd.

SECTION OF THE COMPANIES ACT:

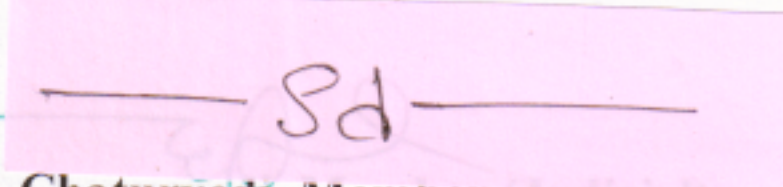
Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	Respondent	Anil K.
2.				

CA No.61/2017 in CP No.75/ND/2016 and CP No.54/ND/2016

The case is taken up on mentioning on the consciousness of counsel for both the parties.

The matter is re-posted on 20th September, 2017.

Dated:08.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash